

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2473  
ANSWERED ON:28.03.2012  
ANTI CORRUPTION STRATEGY  
Bajirao Shri Patil Padamsinha ;Sukur Shri Jadhav Baliram

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the draft National Anti- Corruption Strategy, 2010 is likely to be enacted;
- (b) if so, the details thereof;
- (c) whether the National Anti- Corruption Strategy is likely to be helpful in checking the flow of black money and benami properties, etc.; and
- (d) if so, the details thereof and the modus operandi of the strategy?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRIV. NARAYANASAMY)

(a) & (b): In order to promote good governance in the country, the Central Vigilance Commission has prepared a draft "National Anti-Corruption Strategy" and placed it on the website of the Commission. The Commission has also sought comments/suggestions from the public/stakeholders.

The proposed Strategy aims at systematic and conscious reshaping of the country's national integrity system. The draft Strategy recommends a set of action to be taken by the Government and a set of action by the political entities, judiciary, media, citizens, private sector and civil society organizations.

(c): The National Anti-Corruption Strategy addresses the issue of unaccounted money parked in foreign banks and prevention of benami transactions.

(d): The Strategy has in general outlined the action already initiated by the Central Government as regards to checking the flow of black money and benami properties, etc.

As mentioned above, the "National Anti-Corruption Strategy" is at draft stage and the Central Vigilance Commission has sought comments/ suggestions from the public/stakeholders.